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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 987/1993

New Delhi this the 22nd day of February, 1996.

HON'BLE SHRI JUSTICE P.K.SHYAMSUNDAR, ACT. CHAIRMAN  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. R. S. Bohra S/O L. S. Bohra
2. Jeet Singh S/O Munna Lal
3. Bishamber Singh S/O Devia
4. N. S. Negi S/O P.S.Negi
5. H. L. Gulati S/O S. R. Gulati
6. Bansi Lal S/O Amir Chand
7. M.P. Nautiyal S/O S.R.Nautiyal
8. S. P. Roy S/O G.P.Roy
9. Shyam Singh S/O Amar Singh
10. Lalit Mohan Sharma S/O J.N.Sharma
11. Pitambar Dutt S/O Ram Singh

(All working as Asstt. Foreman/  
Chargeman-I/Chargeman-II with  
I.R.D.E., Dehradun)

... Applicants

( None present )

-Versus-

1. Union of India through  
the Secretary, Deptt. of  
Research & Development,  
Ministry of Defence,  
South Block, New Delhi.
2. The Director,  
Instruments Research &  
Development Establishment,  
Raipur Road,  
Dehradun.
3. The Director,  
Defence Electronics,  
Applications Laboratory,  
Raipur Road,  
Dehradun-248008.

... Respondents

( None present )

ORDER (ORAL)

Shri Justice P. K. Shyamsundar —

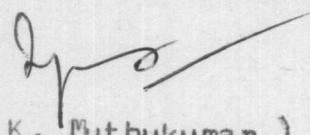
We have a letter by Smt. Bimla Gulati, W/O late  
Shri H. L. Gulati, D-157, Nehru Nagar Colony,  
Dehradun. Shri H. L. Gulati is one of the applicants  
herein. The letter says that Shri H. L. Gulati is  
dead and that the L.R., namely, Smt. Bimla Gulati,

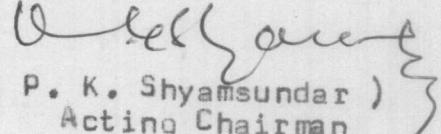
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does not wish to contest this case further. In that view of the matter, we think it unnecessary to pursue this matter.

2. This application accordingly stands disposed of finally with reference to all the applicants.

  
( K. Muthukumar )  
Member (A)

  
( P. K. Shyamsundar )  
Acting Chairman

/as/